

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/2259/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the th13 March, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. JCD.I/18/24/1244 Dated 02.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **transit leave from 04.03.2024 to 05.03.2024 for going to Bhopal to attend the programme and from 09.03.2024 to 10.03.2024 for returning back to Silchar, along with station leave permission, from the morning of 04.03.2024 till the evening of 10.03.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/2260/A, dated , 13-03-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)